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O.A. 378/95

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
4-5-98		In view of common order dated 4.5.98 the application is held to be without any merit and the same is rejected. NO COSTS.  Registrar 4/5/98	Order dt. 22.9.95 Notice on R-1 is held sufficient as per Rule 25(c), CAT Procedure Rules, 1993 Counter by four Weeks.  Registrar Counter filed. Copy has been served. Counter has not been filed by R-1. <u>Feb</u> Counter not filed by R-1 For orders. By 26.7.96 Regr. Order dt. 1.10.96 None appears. Three weeks time is allowed as last chance to file counter.  Registrar Counter not filed. For further orders. By 14/11/96 Registrar